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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA (CAA) No. 766/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup>AUGUST, 2018, 10:30 A.M

Name of the Company	Eastern Auto Investo Pvt. Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CS Raga Patrak PC	} Applicant Co	} Oaem 16/8/18
2.	CS Mohanbharan PC		

✓

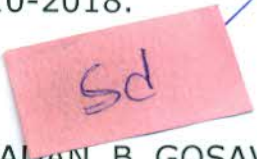
5. 16-08-2018 - CA(CAA) No. 766/KB/2018 – Eastern Auto Investo Pvt. Ltd.

O R D E R

The Ld. PCS for the Applicant appeared.

Perused the records.

The matter to come up for further consideration on 03-10-2018.

  
(MALAN B GOSAVI)  
MEMBER(JUDICIAL)